

4. Bagdogra
5. Bangalore
6. Bikaner
7. Bhuj
8. Chandigarh
9. Cochin
10. Daparjo
11. Goa
12. Gorakhpur
13. Gwalior
14. Jaisalmer
15. Jammu
16. Jamnagar
17. Jodhpur
18. Jorhat
19. Kanpur (Chakeri)
20. Leh
21. Port Blari
22. Pune
23. Srinagar
24. Suler
25. Tezu
26. Vishakhapatnam
27. Zero

28. Silchar

International Airports maintained by International Airports Authority of India!

1. Bombay
2. Calcutta
3. Delhi
4. Madras
5. Trivandrum

[English]

#### **Dues of Vayudoot**

7084. SHRISHRAVANKUMARPATEL:  
Will the Minister of CIVIL AVIATION AND  
TOURISM be pleased to state:

(a) whether the Vayudoot has launched any special drive to recover its outstanding dues;

(b) if so, the details thereof and the progress made so far in this regard; and

(c) the estimated profit or loss for the year 1991-92 and the accumulated loss incurred as on March 31, 1992?

THE MINISTER OF CIVIL AVIATION  
AND TOURISM (SHRI MADHAVRAO  
SCINDIA): (a) Yes, Sir.

(b) Efforts made by a Special Collection Team constituted for recovery of the amounts outstanding against the agents have shown encouraging results. This has resulted in considerable reduction of outstanding. Further, Bank guarantees invoked against the defaulting agents have also helped in reducing the outstanding. A

scheme of advance payment by cash/ bank drafts has been introduced recently.

(c) The estimated loss of Vayudoot during 1991-92 is about Rs. 30.59 crores. The accumulated loss incurred by Vayudoot upto 1991-92 is of the order of Rs. 159.00 crores approximately.

#### **Land for Post Office in Orissa**

7085. SHRI ARJUN CHARAN SETHI: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given on September 5, 1991 to the unstarred Question No. 5776 and state:

(a) whether the possession of the land has been taken over by the Government as per the revised demarcation for the construction of the sub-post office building at Banta in district Balasore, Orissa;

(b) if so, the details of the programme drawn up for its construction; and

(c) the total amount to be spent thereon/

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Revised Drawings are under preparation.

(c). The estimated expenditure on this project is Rs. 15, 50, 540

#### **Foreign Airlines**

7086. SHRI RAM NIHOR RAI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the foreign airlines are causing loss to national carriers by way of undercutting their fares;

(b) if so, the approximate loss incurred during the last year;

(c) whether there is any enforcement machinery to check these undercuttings;

(d) if not, whether the Government propose to set up enforcement machinery for the same;

(e) if so, when; and

(f) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) to (f). Market fares are at times reported to be lower than published fares depending upon competitive forces prevailing in the airlines industry. It is not possible to estimate the extent of loss, if any, to Air India specifically on this account. Government do not propose to set up a special machinery to prevent lower fares being charged from passengers; other policy instruments are available to safeguard the interests of national carriers.

#### **Disconnections of Temporary Telephone in East Delhi**

7087. SHRI TEJ NARAYAN SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of temporary telephone connections provided in East Delhi area;

(b) whether some telephones disconnected out of them illegally;

(c) if so, the details thereof with reasons; and

(d) the steps taken by the Government for their restoration?

THE DEPUTY MINISTER IN THE